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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 16/397-398/NCLT/AHM/2016 (New) CP No. 38/397-398/CLB/MB/2011 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

Name of the Company:

Sanjay Pravinchandra Vakta

V/s.

Alpesh Patel & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. BHAIRANI JIVANI ADV. PETITIONER Buinin from for, A. R. GUPTA & ASSO.

2. KARAN VALECHA ADVOCATE PETITIONER Kavan, for A.R. GUPTA LASSO.

for A.R. GWPTA LASSO.

HARMISH K. SHAN

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Respondus

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## <u>ORDER</u>

Learned Advocate Mr. Karan Valecha i/b Learned Advocate Mr. A R Gupta & Associates present for Petitioner. Learned Advocate Mr. Harmish Shah present for Respondents No. 1 and 2.

At request of learned Counsel for petitioner on the ground of settlement talks.

List the matter on 09.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of January, 2018.